





Fair Competition For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA 9th Floor, Office Block - 1,

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F. No. A-12011/02/2020-HR

Dated:9th December, 2022

OFFICE MEMORANDUM

Sub: Filling up of posts in Competition Commission of India on deputation basis - Extension of last date to 30th December, 2022.

The Competition Commission of India (CCI), vide O.M. of even number dated 01.11.2022, has invited applications for filling up of following posts in CCI on deputation on foreign service terms basis:-

| S.N | Name of posts | No. of posts @ | Pay Level (7th CPC) |
|-----|---------------------------|----------------|------------------------------|
| Α | Professional Staff: | | |
| 1 | Director (Law) | 01 | Level 13A (Rs.131100-216600) |
| 2 | Jt. Director (Eco.)/(Law) | 02 | Level 13 (Rs.123100-215900) |
| 3 | Dy. Dir. (Law/Eco/FA) | 22 | Level 12 (Rs.78800-209200) |
| В | Support Staff: | | |
| 1 | Dy. Director (IT) | 01 | Level 12 (Rs.78800-209200) |
| 2 | Asstt. Dir. (IT)/(F&A) | 02 | Level 11 (Rs.67700-208700) |
| 3. | Office Manager (CS) | 03 | Level 10 (Rs.56100-177500) |
| 4 | Private Secretary | 03 | Level 7 (Rs.44900-142400) |

@ The vacancies are liable to change without notice.

- 2. The **last date** prescribed for receipt of applications in the Commission, complete in all respects, **stands extended** from 16th December, 2022 to **30th December**, **2022**. For further details regarding eligibility criteria, educational qualification/ experience, application pro-forma etc. please visit our website: www.cci.gov.in
- This may kindly be given wide publicity.

(Pushpa Rawat)

Deputy Director (HR)

To

- 1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
- 2. The Director (CS), Department of Personnel and Training, Lok Nayak Bhawan, Khan Market, New Delhi with the request to get this O.M. placed on the DOPT website.
- 3. All Ministries/Departments/Organizations of the Govt. of India/ State Govts./ Union Territories / Universities/ High Courts /Supreme Court / Autonomous/ Statutory Bodies as per list.